

ITEM NO.105

COURT NO.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1771 of 2010

S. KRISHNAMOORTHY

Appellant(s)

VERSUS

CHELLAMMAL

Respondent(s)

Date : 26/03/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s)

Mr. Senthil Jagadeesan, AOR

For Respondent(s)

Mr. P. N. Ramalingam, AOR (N/P)

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Senthil Jagadeesan, learned counsel for
the appellant. None appears for the respondent.

Hearing concluded.

Judgment reserved.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master